

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.3219/2018

Tuesday, this the 4<sup>th</sup> day of September, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)**  
**Hon'ble Mr. S.N. Terdal, Member (J)**

Renu (Aged about 28 years)  
Group B – Asstt. Teacher  
d/o Sh. Mukesh  
r/o B-39, Subhash Park Extn.  
Uttam Nagar, New Delhi – 59

..Applicant

(Mr. S N Sharma, Advocate)

Versus

1. Delhi Subordinate Selection Service Board (DSSSB)  
FC-18, Institutional Area, Karkardooma  
(Near Railway Reservation Centre)  
Delhi – 110 092

2. Govt. of NCT of Delhi  
Through the Chief Secretary  
Govt. of NCTD, New Sachivalaya  
IP Estate, New Delhi

..Respondents

**O R D E R (ORAL)**

**Mr. K.N. Shrivastava:**

Mr. S N Sharma, learned counsel for applicant submits that this O.A. has become infructuous in view of the fact that the examination for the post of Assistant Teacher (Nursery) – Post Code No.88/2017 has already been conducted and results announced. Accordingly, the O.A. is dismissed as infructuous.

**( S.N. Terdal )**  
**Member (J)**

**( K.N. Shrivastava )**  
**Member (A)**

**September 4, 2018**  
/sunil/